## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 90 OF 2016**

Dated: 6<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Essar Power Gujarat Ltd. .... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Prabal Mehrotra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Mr. Pulkit Agrwal for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.11.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

ts/mk